

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

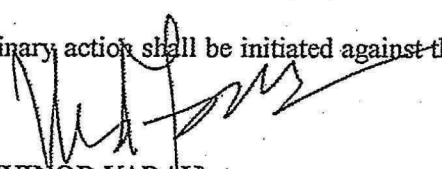
In continuation of order no. 20248-20313/SV/Admn.(NW)/2023 dated 08.06.2023, the following officials posted in Copying Agency, Rohini Courts, Delhi are detained in the second batch during Summer Vacations, 2023 on the dates mentioned against their names to reduce the pendency of CA applications:-

Sl. No.	Name of the official	Desg.	Place of posting	Detention period	No. of days
1	Ms. Kiran Bhatia	SJA	Copying Agency	22.06.2023, 23.06.2023, 24.06.2023, 26.06.2023, 27.06.2023, 28.06.2023 and 30.06.2023	7
2	Sh. Ishwar Chand	JA	Copying Agency	22.06.2023, 23.06.2023, 24.06.2023, 26.06.2023, 27.06.2023, 28.06.2023 and 30.06.2023	7
3	Sh. Sumit	JJA	Copying Agency	22.06.2023, 23.06.2023, 24.06.2023, 26.06.2023, 27.06.2023, 28.06.2023 and 30.06.2023	7
4	Sh. Virendra Singh	JJA	Copying Agency	22.06.2023, 23.06.2023, 24.06.2023, 26.06.2023, 27.06.2023, 28.06.2023 and 30.06.2023	7

Notes:-1. The above said officials shall be entitled for compensatory leave during the calendar year 2023 in lieu of the duty actually performed by them.

2. Further, the above said officials will not be granted Late Attendance/Short Leave or Half Day Leave during the detention period.

3. Non-compliance of order shall be viewed seriously and strict disciplinary action shall be initiated against the official concerned as per rules.


(VINOD YADAV)

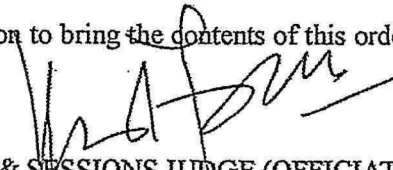
PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No. 21153-21170 /SV/Admn.(NW)/2023

Date: 19/06/2023

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers/Officer Incharges concerned, Rohini Courts, Delhi.
3. Ld. Officer Incharge, Accounts Branch (North-West), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer (RTI), Rohini Courts, Delhi.
6. The Dealing Official, Leave Seat, Administration Branch-I & II (North-West), Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Courts/Tis Hazari Court, Delhi.
11. Personal office of the Ld. Principal District & Sessions Judge (NW), Rohini Courts, Delhi.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The ALIO, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS Seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading on Centralized website through LAYERS.
15. The Branch In-Charges of the above said Branches with the direction to bring the contents of this order into the notice of the official(s) concerned.


PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI